

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bharati Defence and Infrastructure Limited Date of Commencement of Liquidation: 14-01-2019; List of Stakeholders as on Date: 09-12-2022; Name of IP: Mr. VijayKumar V Iyer; Process Number: 1; Last 5 digit of registration number: 10490

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				145598456				NA
2	Liquidation costs incurred till date				606793163				NA
3	Secured financial creditors	9	141007564013	9	132036526017		8971037996		Annexure 3
4	Unsecured financial creditors	2	368531676	2	260753157		107778518		Annexure 4
5	Operational creditors (Workmen)	607	135941845	607	135519610		422235		Annexure 5
6	Operational creditors (Employees)	903	443767658	903	413004085		30763574		Annexure 6
7	Operational creditors (Government Dues)	13	18821579803	13	9521839863		9299739940		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	307	6790540476	307	1077370253		5713170223		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	4356474298	2	690692563		3665781735		Annexure 9
Total		1843	171924399769	1843	144888097167	0	27788694221		